

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.198, 199, 200 & 291 of 2014

Dated : 28th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T.Munikrishnaiah, Technical Member**

Appeal No.198 & 199 OF 2014

In the matter of:-

**Gujarat Urja Vikas Nigam Ltd.Appellant (s)
Versus
Green Infra Corporate Wind Power Ltd. & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Shubham Arya
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishal Gupta
Mr. Kumar Mihir
Mr. Yashish Chandra
Mr. Hasan Murtaza for R-1
Ms. Suparna Srivastava
For R-2

Appeal No.200 OF 2014

**Gujarat Urja Vikas Nigam Ltd.Appellant (s)
Versus
Vaayu (India) Power Corpn. Pvt Ltd. & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Shubham Arya
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishal Gupta
 Mr. Kumar Mihir
 Mr. Yashish Chandra
 Mr. Hasan Murtaza for R-1
 Ms. Suparna Srivastava
 For R-2

Appeal No.291 of 2014

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)
Versus
M/s Tadas Wind Energy Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Mr. Anand K. Ganesan
 Ms. Swapna Seshadri
 Mr. Shubham Arya
 Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishal Gupta
 Mr. Kumar Mihir
 Mr. Yashish Chandra
 Mr. Hasan Murtaza for R-1
 Ms. Suparna Srivastava
 For R-2

ORDER

We have heard learned counsel for the Respondent No.1 for some time.

List these matters for further hearing on **01.09.2015.**

(T.Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson